

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

422(ND)/2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.12.2019.**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay  
Securities Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Mr. Jaswant Singh, PCS for the Petitioner  
Mr. Siddharth Shankar, Advocate for the Respondent**

**ORDER**

No time left. Renotify this case on 6<sup>th</sup> February, 2020.

  
**(L.N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**